

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 159 of 2015 & IA No. 255 of 2015

Dated : 6th January, 2017

In the matter of:

Sri Avantika Contractors (I) Ltd.	...	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on 7th February, 2017.

For Court Master

suman